

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 42(ND)/2013

IN THE MATTER OF:

Ajay Nagrath & Ors.

.....Petitioners

v.

M/s. Kalyan Polypacks Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 397-398

Order delivered on 11.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN

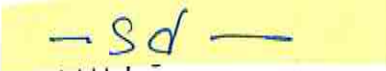
Hon'ble Member (J)

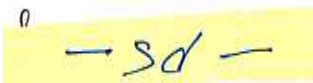
For the Petitioner(s) : Ms. Varsha Banerjee, Mr. Milan Singh Negi & Mr. Kunal Godhwani, Advocates

For the Respondent(s) : Mr. Sachin Kumar Agarwal, Advocate

ORDER

On the request made by the learned counsel for the respondent, hearing is deferred to 11.10.2017 as the arguing counsel is in some personal difficulty.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER JUDICIAL

11.09.2017
VINEET